With an objective of making quality generic medicines available at affordable prices to all, Pradhan Mantri Bhartiya Jan Aushadhi Pariyojana (PMBJP) was launched by the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, Government of India. Under this scheme, dedicated outlets known as Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) are opened to sell generic medicines at affordable rates. As on 21.06.2019, 5365 Pradhan PMBJKs are functional across the country.

(b) and (c) The National List of Essential Medicines (NLEM) is one of the key instruments in healthcare delivery system of a country which *inter alia* includes accessible, affordable quality medicine at all the primary, secondary, tertiary levels of healthcare. The primary purpose of NLEM is to promote rational use of medicines considering the three important aspects *i.e.* cost, safety and efficacy. Furthermore it promotes prescription by generic names. The list serves as a reference document for correct dosage form and strength for prescribing.

Public health being a State subject, the number of essential medicines to be provided free of cost is decided by the States and varies from State to State. However, the Ministry has provided illustrative list of essential medicines that should be provided at Sub Centres, Primary Health Centres, Community Health Centres and District Hospitals. The list is available in public domain at *nhsrcindia.org/sites/default/files/Facility-wise essential Medicine 06 July-16. pdf.* The list included:—

Name of the Facility	No. of Medicines
Sub-Centre	57
Primary Health Centre	285
Community Health Centre	455
District Hospital	544

Under Free Drugs Service Initiative (FDSI) of National Health Mission, financial support is provided to States/UTs for provision of free essential medicines in public health facilities based on the requirements posted by them in their Programme Implementation Plans (PIPs) within their overall resource envelope.

DST guided treatment for DR-TB Patients

1843. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has published the guidelines for the Drug Susceptibility Testing (DST) guided treatment and the treatment of mono poly drug-resistant TB, if so, the details thereof; and

(b) when Government is planning to implement the Universal DST and DST guided treatment for all DR-TB patients across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes, the revised guidelines for management of drug resistant TB, published in December, 2017, include the provision to treat the patient based on Drug Susceptibility Testing (DST) and the treatment of Isoniazid (H) monopoly drug resistant TB. All the patients initiated on DR TB treatment are based on the DST results, including MDR (Multi Drug Resistant) and Isoniazid (H) mono/poly patients.

Total no. of DST guided treatment in 2018

MDR patients	46559
H monopoly patients	6454

(b) Programme has already started implementing Universal DST and DST guided treatment country-wide since January, 2018.

Healthcare schemes

1844. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is a proposal under active consideration of Government for introducing healthcare schemes in the country;
 - (b) if so, whether the schemes have already been introduced;
- (c) if so, the details thereof and if not, by when it is expected to be introduced; and
- (d) the details of weaker sections most particularly the minority community, which would be benefited under this scheme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) The information is being collected and will be laid on the table of the House.

Acute Encephalitis Syndrome (AES) Disease in Bihar

- 1845. DR. SANJAY SINH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the total number of Acute Encephalitis Syndrome (AES) cases registered across the State of Bihar since 1st June, 2019;